

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

T.C.P. 42/2016

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Aneesha Dutta & Anr.  
v/s.  
Northbridge Capital Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956

**ORDER**

For the Counsel have agreed that their parties will present in person before  
this Bench on 26.03.2018, list this matter for hearing on **26.03.2018**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)